

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 17.09.2020**

**NOTICE**

Take notice that the following matter adjourned on 16.09.2020 at 02:00 PM in Court - II will be listed as indicated below: -

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020  <b>Part Heard</b>	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	16.09.2020	24.09.2020

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar